

15-

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

Original Application No. 426 of 1990.

Cuttack, this the 22nd day of August, 1994.

Lingaraj
and others ...

Applicants.

versus

Union of India and others ...

Respondents.

(FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ? *NO*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? *NO*


(H. RAJENDRA PRASAD)

MEMBER (ADMINISTRATIVE)

22 AUG 94


(D.P. HIREMATH)

VICE-CHAIRMAN

10 16

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.

Original Application No. 426 of 1990.

Cuttack, this the 22nd day of August, 1994.

CORAM:

THE HON'BLE MR.JUSTICE D.P.HIREMATH, VICE-CHAIRMAN.

A N D

THE HON'BLE MR.H.RAJENDRA PRASAD, MEMBER(ADMN.)

..

1. Lingaraj Rana, s/o notknown, presently working as Token Porter, Dhenkanal Railway Station, village Batol, P.O. Motari, Dist. Puri.
2. Sk. Magid, s/o Sk. Magbul, presently working as Token Porter, Raj-Athagarh Railway Station village- Khajuripada, P.O. Nirakarpur, Dist. Puri.
3. G.N. Rana, son of S.Rana, presently working as Token Porter, Raj-Athgarh Railway Station, village/Post-Motari, Dist. Ouri.
4. L.D. Jena, s/o B.Jena, presently working as Leverman Grade B, Raj-Athgarh Railway Station, Village/Post Kusumati, Dist-Puri.
5. P.K. Mishra, s/o S.S. Mishra, Leverman Grade B, Raj-Athagarh Railway Station, Village/P.O. Kanpur, District-Cuttack.
6. Md. Razak, s/o Md. Islam, presently working as Leverman Grade B, Mera-Munduli Railway Station,
7. D.D. Das, s/o G.S. Das, presently working as Token Porter, Mera-Mundali Railway Station. Vill-Gudum, At/P.O. Gudum, District-Puri.
8. L.D. Patnaik, s/o B.M. Patnaik, presently working as Leverman Grade B, Hindol Road Railway Station, village/P.O. Motari, District-Puri.
9. K. Murum, s/o Mankomuram presently working as Leverman Grade B, Hindol Road Railway Station, Village Baghamara, P.O. Kochilakhara, Dist-Mayurbhanj.
10. S.V. Rao, s/o S. Subba Rao, presently working as Token Porter, Hindol Road, Village/P.O. Chatrapur, District-Ganjam.

11. D.D.Panda, s/o G.Panda, presently working as Token Porter, Hindol Road, Village/P.O. Rameswar, District-Puri.
12. Narendra Behera, s/o N. Behera, presently working as Leverman Grade B, Hindol Road Rly Station, At-Village/P.O. Chatrapur, District-Ganjam.
13. Bhagirathi Behera, son of Dhanu Behera, presently working as Leverman Grade B, Hindol Road, Railway Station, village/P.O. Chatrapur, District-Ganjam.
14. Madan Mohan Panda, s/o M.S.Panda, presently working as Token Porter, Mera Mundali Railway Station, At.Hatury, P.O. Badasnul, District-Dhenkanal.
15. Rusia Sahoo, s/o S.Sahoo, presently working as Token Porter, Mera Mundali Railway Station, Vill-/P.O. Bido, District-Dhenkanal.
16. Manu Khan, s/o B-Khan, presently working as Leverman Grade B, Mera Mundali Railway Station, Village/P.O. Tapang, District-Puri.
17. Buchinder Behera s/o A.Behera, presently working as Leverman Grade B, Mera Mundali Railway Station, Village/P.O. Chatrapur, District-Ganjam.
18. Prafulla Kumar Behera s/o Hari Behera presently working as Leverman Grade-B, Talcher Railway Station, village/P.O. Narendrapur, District-Ganjam.
19. Jhoria Behera son of Bulla Behera, presently working as Leverman Grade B, Dhenkanal Railway Station, vill- Gangadharpur P.O. Chatrapur, Dist. Ganjam.
20. Annama Dehury, s/o Bishnu Dehury, presently working as Leverman Grade B, Dhenkanal Railway Station, village-Endipur, P.O. Balabhadrapur, District-Dhenkanal.
21. Niranjan Behera s/o Dhukhabathu Behera, presently working as Leverman B, Dhenkanal Railway Station, vill-Bangursingh, P.O. Hindol Road, District-Dhenkanal.

... Applicants.

By Advocates M/s. Biswajit Mohanty,
D. Mohanta,
D.P.Dhalsamant,

Versus

1. The General Manager, South Eastern Railway, Garden Reach, Calcutta, West Bengal.
2. Divisional Manager,
Khurda Road Division, South Eastern Railway,
At/P.O. Jatni, District-Puri.

3. **Divisional Personnel Officer,**
Khurda Road Division, South Eastern Railway,
At/P.O.Jatni, District- Puri.
4. **Senior Divisional Operating Supdt.**
Khurda Road Division, South Eastern Railway,
At/P.O.Jatni, District- Puri.

... Respondents.

By Advocate Shri Ashok Mohanty,
Standing Counsel(Railways)

...

O R D E R

D.P.HIREMATH, Heard Shri Biswajit Mohanty, learned counsel for the petitioners and learned counsel for the Respondents.

2. In view of the position that reclassification as prayed for by the petitioners has been done with effect from 4.1.1991, the first part of the prayer now the petitioners have prayed for in their application, is squarely met by the respondents. Learned counsel for the petitioners however submits that the benefits that should accrue from that date have not been given. We find from copy of the order produced by learned counsel for the respondents that reclassification has been done with effect from 4.1.1991. Copy of the letter dt.22.6.1992 of the Divisional Rly. Manager, S.E.Railway with copy thereof has been sent to the ~~Divisional~~ Accounts Officer for necessary action and that order has been made in concurrence with him. The petitioners' counsel however is not in a position to state whether the petitioners have received the benefit in pursuance of this order. Giving liberty

to the petitioners to make representations if they have not yet received the benefits we dispose of this application.

No costs.

.....

MEMBER (ADMINISTRATIVE)

23 AUG 94

.....

VICE-CHAIRMAN.

Sarangi.